

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).20361/2004

(From the judgement and order dated 30/01/2004 in CWP No. 17782/2003 of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

JASWINDER PAL SINGH

Petitioner(s)

VERSUS

STATE OF PUNJAB & ORS.

Respondent(s)

(With office report )

Date: 06/02/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner(s)

Mr. Guravtar Singh Maan, Adv.

Mr. Jagjit Singh Chhabra, Adv.

For Respondent(s)

Mr. H.S.Munjral, Adv.

Mr. Arun K. Sinha, Adv.

UPON hearing counsel the Court made the following

O R D E R

Heard learned counsel for the petitioner.

No merits.

The special leave petition is dismissed.

(Shashi Sareen)

(Vijay Aggar

wal)

Court Master

Court Maste

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